

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3070  
ANSWERED ON:12.08.2005  
DISINVESTMENT IN SHIPPING CORPORATION OF INDIA  
Rao Shri Sambasiva Rayapati;Saradgi Shri Iqbal Ahmed

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Ministry of Shipping, Road Transport and Highways has given a green signal for a 15 per cent disinvestments in Shipping Corporation of India;
- (b) If so, the details thereof including bifercation of share capital of SCI; (
- (c) if so, whether Ministry has now agreed for disinvestment in SCI; and
- (d) If so, the time by which a final decision in this regard is likely to be taken?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(S.S. PALANIMANICKAM)

(a) to (d) Disinvestment decisions are taken by the Government by following the established procedure. Consultations within the Government take place from time to time and formal decisions are taken in the Cabinet/CCEA. No specific decision has been taken with respect to Shipping Corporation of India Limited.